- (b) whether the loss is due to over-exploitation of forest resources, overgrazing, encroachment, forest fires and sitting of development projects in forest areas, as also making rural and urban population responsible for putting pressure on forest resources;
- (c) whether most States have followed the natural forest laws pattern except Maharashtra, which has managed to increase the forest cover in the last decade; and
 - (d) if so, what are Government's plan to tackle the situation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) In the UNFPA Report, it is stated that since Independence, forests have declined from 72 million hectares in 1951 to around 63 million hectares in 1997. However, the first scientific assessment of forest cover was done by Forest Survey of India in 1987 using satellite data of the period 1981-83. Since then, forest cover of the country is assessed biennially. According to the seven assessments made so far, forest cover of the country has marginally declined from 19.49% to 19.39% in the period 1981-83 to 1995—98. The UNFPA Report has compared the forest cover assessed by Forest Survey of India in the period 1987 to the figures of recorded forest area of 1951 and 1969, which are not comparable.

(c) and (d) The Ministry of Environment and Forests has prepared a "National Forestry Action Plan' to enhance the contribution of forestry and tree resources for ecological stability and people centered development through improvement in investment for conservation and development of forest resources.

Sanctuaries in the Country

- † 2824. PROF. R. B S. VARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) what is the total number and details of sanctuaries in the country at present, State-wise;
- (b) the amount of funds allocated for these sanctuaries during the last three years;
- (c) whether this amount is adequate for maintenance of these sanctuaries; † Original notice of the question was received in Hindi.

- (d) if not, whether Government are contemplating to allocate more funds for these sanctuaries; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) There are 88 National Parks and 490 Sanctuaries in the country at present. The details of National Parks and Sanctuaries in the country is given in Statement-I (*See* below)

- (b) The funds allocated for these National Parks and Sanctuaries under the Centrally Sponsored Scheme, Development of National Parks and Sanctuaries during the last three years is given in Statement II (See below)
- (c) to (c) The responsibility of managing and maintaining the sanctuaries is with the State Governments. The Central Government provides funds only for upgradation of the enforcement infrastructure and improvement of habitat. The funding is basically for items which are of non- recurring nature. For effective functioning of National Parks & Sanctuaries the allocations under State Plan have to be increased to meet the recurring expenditure so that effective protection to wildlife can be provided.

Statement-IState Wise WLS/NPS and Area

| .N | State | Natio | onal Parks | Sam | :tuary |
|-----|-------------------|-------|------------|-----|----------|
| I. | A & N Islands | 9 | 1153.951 | 96 | 481.66 |
| 2. | Andhra Pradesh | 4 | 373.2332 | 21 | 12488.19 |
| 3. | Arunachal Pradesh | 2 | 2468.23 | 1 1 | 7606.365 |
| 4. | Assam | 5 | 1977.788 | 12 | 528.406 |
| 5. | Bihar | 2 | 567.22 | 21 | 4861.47 |
| 6. | Chandigarh | - | - | 2 | 26.009 |
| 7. | Daman & Diu | - | - | 1 | 2.18 |
| 8. | Delhi | - | - | 2 | 17.76 |
| 9. | Goa | 1 | 107.00 | 6 | 647.96 |
| 10. | Gujarat | 4 | 479.67 | 21 | 16584.39 |
| 11. | Haryana | 1 | 1.43 | 9 | 287.32 |
| 12. | Himachal Pradesh | 2 | 1329.4 | 32 | 5665.92 |

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| ;.No | State | Nationa | l Parks | Sanctu | ary |
|------|-------------------|---------|-----------|--------|------------|
| 13. | Jammu and Kashmir | 4 | 3810.07 | 16 | 10163.67 |
| 14. | Karnataka | 5 | 2472.18 | 21 | 4231.439 |
| 15. | Kerala | 3 | 536.52 | 12 | 1788.2 |
| 16. | Madhya Pradesh | 11 | 6585.86 | 35 | 10618.98 |
| 17. | Maharashtra | 5 | 955.93 | 33 | 14707.485 |
| 18. | Manipur | 1 | 40.00 | 5 | 706.50 |
| 19. | Meghalaya | 2 | 267.48 | 3 | 34.207 |
| 20. | Mazoram | 2 | 250.00 | 3 | 771.00 |
| 21. | Nagaland | 1 | 202.02 | 3 | 20.35 |
| 22. | Orissa | 2 | 1212.7 | 17 | 6175.49 |
| 23. | Punjab | - | | 10 | 316.71 |
| 24. | Rajasthan | 4 | 3859.37 | 24 | 5301.84 |
| 25. | Sikkim | 1 | 1784.00 | 5 | 265.10 |
| 26. | Tamil Nadu | 5 | 307.84 | 20 | 2541.70 |
| 27. | Tripura | - | - | 4 | 603.08 |
| 28. | Uttar Pradesh | 7 | 4573.31 | 29 | 8085.90 |
| 29. | West Bengal | 5 | 1693.25 | 16 | 1223.47 |
| | | 88 | 37008.452 | 490 | 116752.751 |

TOTAL PROTECTED AREAS = 578 AND AREA = 15 3761.203

Statement-II

Funds Released (Rs. in Lakhs) Under the SchemeDevelopment of National Parks and Sanctuaries.

| i arks and sanctuaries. | | | | | | |
|-------------------------|-------------------|---------|---------|-----------|--|--|
| No. | State | 1997-98 | 1998-99 | 1999-2000 | | |
| 1. | Andhra Pradesh | 41.19 | 50.72 | 87.54 | | |
| 2. | Arunachal Pradesh | 27.953 | 57.91 | 50.983 | | |
| 3. | Assam | 54.62 | 58.05 | 53.44 | | |
| 4. | Bihar | 6.00 | Nil | 27.85 | | |
| 5. | Goa | Nil | 11.07 | 21.305 | | |
| 6. | Gujarat | 17.005 | 13.80 | 22.105 | | |
| 7. | Haryana | 14.57 | 37.20 | 21.55 | | |

| No. | State | 1997-98 | 1998-99 | 1999-2000 |
|-----|-------------------|----------|---------|-----------|
| 8. | Himachal Pradesh | 64.50 | 49.80 | 47.46 |
| 9. | Jammu & Kashmir | 124.70 | 7.00 | 5.55 |
| 10. | Karnataka | 78.17 | 84.12 | 100.319 |
| 11. | Kerala | 49.29 | 49.35 | 59.975 |
| 12. | Madhya Pradesh | 195.67 | 35.93 | 152.203 |
| 13. | Maharashtra | 48.845 | 27.783 | 123.43 |
| 14. | Manipur | 13.50 | 19.64 | 13.28 |
| 15. | Meghalaya | Nil | Nil | Nil |
| 16. | Mizoram | 13.48 | 8.45 | 12.30 |
| 17. | Nagaland | 15.29 | 9.00 | 9.70 |
| 18. | Orissa | 34.22 | 68.73 | 94.74 |
| 19. | Punjab | 14.03 | 8.65 | 11.57 |
| 20. | Rajasthan | 82.34 | 89.52 | 66.54 |
| 21. | Sikkim | 12.51 | 11.00 | 12.00 |
| 22. | Tamil Nadu | 61.284 | 74.63 | 61.18 |
| 23. | Tripura | 29.81 | Nil | 19.97 |
| 24. | Uttar Pradesh | 112.11 | 89.57 | 117.81 |
| 25. | West Bengal | 69.69 | 72.96 | 55.20 |
| 26. | Andaman & Nicobar | 20.56 | Nil | 22.00 |
| 27. | Chandigarh | 12.00 | Nil | 28.00 |
| | Total | 1212.533 | 934.883 | 1298.00 |

National Forestry Action Programme

† 2825. SHRI RAJ MOHINDER SINGH: SHRI RAJIV RANJAN SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have prepared a National Forestry Action Programme for expansion of forests;

(b) if so, the detailed outline of the programme;

[†] Original notice of the question was received in Hindi.